

Development of Kurukshetra station as world class station

†1621. DR. RAM PRAKASH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government proposes to develop Kurukshetra railway station in Haryana as a world class railway station;

(b) if so, whether estimate of the expenditure involved in making it world class has been prepared; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (c) Kurukshetra Railway Station has been taken up for development as Model Station and the work in this regard is in progress. In addition, it is proposed to develop a Multi-Functional Complex at this station for providing facilities like shopping, food stalls, restaurants, book stalls, medicine and variety store, budget hotels, underground parking etc.

Crimes on Railways

1622. SHRI RAMDAS AGARWAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government is aware of day-by-day increasing criminal activities including dacoity in running trains/railway premises;

(b) if so, the number of theft, dacoity and other criminal activities noticed in running trains/railway premises during the last five years and the current year, zone-wise;

(c) the steps being taken by the Railways to curb such criminal activities;

(d) whether there is a close co-ordination between Railway Police and Railway Protection Force in tackling such criminal activities; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) Yes, Sir. Zone-wise statements showing the number of cases of criminal activities including dacoity in running trains and railway premises reported during the years 2004, 2005 2006, 2007 2008 & 2009 (Upto March) are given in the enclosed Statement-I and Statement-II (See below).

(c) to (e) According to Entry No. 2 of the State List of the Constitution of India, 'Police' (including Railways and Village Police) is a State subject. Prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Police, which they discharge through their Government Railway Police (GRP) of the State concerned.

† Original notice of the question was received in Hindi.

However, to provide better security to the traveling passengers in trains and passenger areas, the RPF Act, 1957 and the Railways Act, 1989 have been amended in the year 2003 to enable the Railways, through the Railway Protection Force, to supplement the efforts of the State Governments in controlling crime on the Railways. The duties of RPF have been modified to protect and safeguard Railway property, passenger area and passengers by amending RPF Act 1957. Similarly, RPF have been empowered to deal with some minor offences (29 offences) such as roof travelling, alarm chain pulling, touting, ticketless travel, unauthorized entry in ladies compartment etc. after modifying the Railways Act 1989.

The following preventive measures are being taken for the security of passengers:-

- 1) Important mail/express trains are escorted by RPF and GRP.
- 2) 1257 trains are escorted by RPF daily on an average. In addition, about 2329 trains are escorted by Government Railway Police.
- 3) The train escorting parties are being briefed to remain extra vigilant in trains at the affected stations/sections.
- 4) Necessary announcements are frequently being made through Public Address System to inform passengers for not purchasing / accepting eatables from unauthorized hawkers and unknown persons while travelling by train or at the platform. Passengers are also cautioned through the advertisement in newspapers and other media.
- 5) Regular coordination meetings are being conducted with State Police and Government Railway Police to discuss crime trends and formulate effective strategies to contain crimes at various levels viz. Zonal and Divisional level. Minutes of such meetings are drawn and circulated to the field officers for taking necessary preventive and detective measures jointly with GRP and local police. Coordination meetings with GRP Chiefs and DGPs are also conducted to discuss the menace of offences against passengers. The number of co-ordination meetings held during the last 5 years are as under:-

Year	Number of co-ordination meetings held
2004	1263
2005	1396
2006	1609
2007	1896
2008	1883
2009 (Upto March)	539

Statement-I

Crimes in Railways

(b) The number of cases of theft, dacoity and other criminal activities noticed in running trains over Indian Railways during the years 2004, 2005, 2006, 2007, 2008 & 2009 (Upto March) are as under:-

State	Year	Murder	Dacoity	Robbery	Drugging	TOBP	Other IPC Crime	Total Crimes
1	2	3	4	5	6	7	8	9
Andhra Pradesh	2004	1	1	0	0	386	42	430
	2005	2	1	4	35	273	10	325
	2006	0	3	5	74	439	44	565
	2007	2	1	7	35	307	33	385
	2008	2	0	3	16	370	28	419
	2009	0	0	0	3	97	16	116
Assam	2004	3	9	7	0	73	38	130
	2005	4	8	17	19	100	58	206
	2006	1	3	8	20	58	32	122
	2007	0	11	9	29	46	17	112
	2008	1	6	5	13	60	22	107
	2009	0	0	0	5	7	1	13
Bihar	2004	17	58	37	0	758	314	1184
	2005	11	28	27	13	543	273	895
	2006	6	53	35	15	378	383	870

1	2	3	4	5	6	7	8	9
	2007	5	17	29	14	709	134	908
	2008	7	20	20	32	699	102	880
	2009	1	7	9	6	154	23	200
Chhattisgarh	2004	0	0	1	0	83	13	97
	2005	0	0	3	1	131	10	145
	2006	1	1	4	2	150	17	175
	2007	0	0	1	3	132	22	158
	2008	0	0	1	6	161	16	184
	2009	0	0	0	3	36	2	41
Delhi	2004	2	0	3	0	274	25	304
	2005	4	0	1	3	190	23	221
	2006	4	0	1	4	197	20	226
	2007	0	0	0	3	164	110	277
	2008	0	0	1	0	178	31	210
	2009	0	0	0	0	41	0	41
Gujarat	2004	2	2	75	0	962	67	1108
	2005	1	2	35	47	593	43	721
	2006	1	3	41	34	655	33	767
	2007	2	7	13	46	519	1	588
	2008	1	2	2	41	504	7	557
	2009	1	0	1	11	165	0	178

1	2	3	4	5	6	7	8	9
Haryana	2004	2	0	1	0	52	112	167
	2005	1	1	2	3	42	62	111
	2006	0	3	2	0	46	35	86
	2007	1	0	1	0	68	41	111
	2008	0	1	7	1	96	108	213
	2009	0	0	5	0	15	28	48
Jharkhand	2004	1	13	8	0	78	31	131
	2005	1	22	11	4	133	8	179
	2006	6	20	30	4	176	5	241
	2007	0	18	5	7	110	1	141
	2008	3	16	13	4	84	15	135
	2009	1	5	2	6	30	0	44
Karnataka	2004	0	1	2	0	248	93	344
	2005	0	1	1	24	303	0	329
	2006	0	9	6	27	233	1	276
	2007	0	4	11	45	314	0	374
	2008	0	2	15	8	203	3	231
	2009	1	0	3	4	48	6	62
Kerala	2004	3	1	2	0	101	10	117

1	2	3	4	5	6	7	8	9
	2005	0	0	6	6	156	36	204
	2006	0	0	5	4	128	23	160
	2007	0	0	4	8	100	19	131
	2008	0	0	1	1	107	27	136
	2009	0	0	1	1	24	7	33
Madhya Pradesh	2004	4	0	16	0	848	491	1359
	2005	2	1	16	34	759	295	1107
	2006	1	1	13	21	847	64	947
	2007	4	1	6	53	779	61	904
	2008	1	4	6	43	811	51	916
	2009	0	0	3	9	199	10	221
Maharashtra	2004	2	3	20	0	1175	114	1314
	2005	2	13	22	65	1321	86	1509
	2006	9	12	21	62	1098	35	1237
	2007	3	8	30	72	1381	54	1548
	2008	3	12	29	60	1605	86	1795
	2009	0	0	11	26	476	17	530
Orissa	2004	0	0	6	0	230	44	280
	2005	0	2	1	4	225	75	307
	2006	0	0	8	10	236	37	291

1	2	3	4	5	6	7	8	9
	2007	0	3	5	19	153	13	193
	2008	1	1	4	15	133	12	166
	2009	0	0	0	8	59	2	69
Punjab	2004	2	0	0	0	11	8	21
	2005	0	1	0	4	11	8	24
	2006	1	0	1	1	16	2	21
	2007	0	0	0	0	4	1	5
	2008	0	1	1	0	12	3	17
	2009	0	0	0	0	4	0	4
Rajasthan	2004	1	1	1	0	417	51	471
	2005	1	1	4	19	336	44	405
	2006	1	1	1	28	387	58	476
	2007	1	1	0	19	333	72	426
	2008	0	0	2	25	202	32	261
	2009	0	1	0	4	75	17	97
Tamil Nadu	2004	1	1	2	0	171	13	188
	2005	1	1	1	1	104	17	125
	2006	0	0	1	0	60	59	120
	2007	1	0	1	2	81	71	156

1	2	3	4	5	6	7	8	9
	2008	1	0	7	8	179	65	260
	2009	1	0	2	0	42	14	59
Uttarakhand	2004	0	0	0	0	11	24	35
	2005	0	0	0	2	29	3	34
	2006	0	0	0	0	24	5	29
	2007	0	0	0	0	9	1	10
	2008	1	0	1	0	34	2	38
	2009	0	0	0	0	7	1	8
Uttar Pradesh	2004	5	8	20	0	795	118	946
	2005	5	9	16	13	454	80	577
	2006	7	2	10	8	255	91	373
	2007	12	11	10	29	587	207	856
	2008	1	11	14	18	493	161	698
	2009	1	0	3	2	57	30	93
West Bengal	2004	3	9	23	0	381	119	535
	2005	1	4	7	40	397	103	552
	2006	2	7	15	49	423	27	523
	2007	1	7	9	139	359	37	552
	2008	4	1	8	175	499	34	721
	2009	1	1	4	26	104	5	141

1	2	3	4	5	6	7	8	9
Others (Goa, J&K., HP & UT)	2004	0	0	0	0	1	0	1
	2005	0	0	0	1	3	0	4
	2006	0	0	0	0	0	0	0
	2007	0	0	0	0	24	1	25
	2008	0	0	0	0	2	0	2
	2009	1	0	0	0	0	0	1
Total	2004	49	107	224	0	7055	1727	9162
	2005	36	95	174	338	6103	1234	7980
	2006	40	118	207	363	5806	971	7505
	2007	32	89	141	523	6179	896	7860
	2008	26	77	140	466	6432	805	7946
	2009	8	14	44	114	1640	179	1999
	(Upto March)							

Statement-II

Crimes in Railways

(b) The number of cases of theft, dacoity and other criminal activities noticed in in Railway Premises over Indian Railways during the years 2004, 2005, 2006, 2007, 2008 & 2009 (Upto March) are as under:-

State	Year	Murder	Dacoity	Robbery	Drugging	TOBP	Other IPC Crime	Total Crimes
1	2	3	4	5	6	7	8	9
Andhra Pradesh	2004	1	0	0	0	196	213	410
	2005	12	0	1	1	120	108	242

1	2	3	4	5	6	7	8	9
	2006	8	1	6	1	152	100	268
	2007	4	0	2	1	187	77	271
	2008	2	0	3	1	175	72	253
	2009	0	0	0	0	47	12	59
Assam	2004	13	1	4	0	57	123	198
	2005	2	1	0	4	65	120	192
	2006	6	0	3	6	34	185	234
	2007	5	1	0	6	31	179	222
	2008	7	0	1	6	23	175	212
	2009	2	0	1	0	3	30	36
Bihar	2004	52	10	40	0	440	982	1524
	2005	46	16	26	16	314	760	1178
	2006	40	18	26	22	283	788	1177
	2007	35	9	22	34	389	689	1178
	2008	46	4	18	38	467	804	1377
	2009	10	0	4	4	125	183	326
Chhattishgarh	2004	3	0	2	0	127	122	254
	2005	4	0	2	0	99	127	232
	2006	7	0	2	0	78	97	184

1	2	3	4	5	6	7	8	9
	2007	1	0	1	0	61	73	136
	2008	6	0	3	0	47	80	136
	2009	1	0	1	0	11	14	27
Delhi	2004	4	0	4	0	754	217	979
	2005	11	0	4	4	801	109	929
	2006	2	0	1	5	609	75	692
	2007	7	0	2	8	424	154	595
	2008	4	1	1	12	448	57	523
	2009	1	0	0	4	103	13	121
Gujarat	2004	11	3	36	0	186	347	583
	2005	11	2	21	8	322	251	615
	2006	12	1	17	7	183	197	417
	2007	15	1	22	12	284	219	553
	2008	9	1	11	12	259	159	451
	2009	4	0	3	0	42	40	89
Haryana	2004	27	0	2	0	97	552	678
	2005	13	0	3	4	100	579	699
	2006	18	0	4	6	186	559	773
	2007	17	0	20	23	253	797	1110
	2008	21	0	13	5	382	641	1062
	2009	10	0	3	1	90	215	319

1	2	3	4	5	6	7	8	9
Jharkhand	2004	11	7	11	0	44	82	155
	2005	13	8	14	4	67	219	325
	2006	15	3	13	3	31	256	321
	2007	10	3	9	2	74	155	253
	2008	18	2	5	4	141	132	302
	2009	5	0	1	0	25	44	75
Karnataka	2004	17	0	5	0	251	246	519
	2005	17	0	7	0	156	101	281
	2006	14	3	4	2	130	128	281
	2007	18	0	8	0	117	77	220
	2008	11	3	11	8	96	95	224
	2009	4	1	4	0	33	17	59
Kerala	2004	0	1	2	0	16	46	65
	2005	0	0	1	0	30	42	73
	2006	1	0	1	0	30	22	54
	2007	0	0	2	0	50	31	83
	2008	1	0	0	0	42	31	74
	2009	1	0	2	0	13	13	29
Madhya Pradesh	2004	9	0	29	0	288	979	1305
	2005	4	0	18	102	701	525	1350
	2006	7	0	19	31	450	523	1030

1	2	3	4	5	6	7	8	9
	2007	8	0	15	5	424	436	888
	2008	6	0	9	9	419	474	917
	2009	1	0	4	1	102	87	195
Maharashtra	2004	10	2	15	0	1240	275	1542
	2005	10	0	26	7	1348	249	1640
	2006	15	1	30	9	1432	212	1699
	2007	11	5	35	8	1536	230	1825
	2008	12	6	29	28	1693	301	2069
	2009	3	0	9	5	417	70	504
Orissa	2004	10	1	7	0	52	255	325
	2005	3	1	15	1	44	268	332
	2006	7	6	12	5	46	350	426
	2007	5	2	15	1	105	245	373
	2008	8	0	13	3	130	199	353
	2009	1	2	1	0	37	59	100
Punjab	2004	7	0	1	0	9	323	340
	2005	6	0	0	0	8	258	272
	2006	11	0	0	1	22	246	280
	2007	14	0	0	1	18	224	257

1	2	3	4	5	6	7	8	9
	2008	10	0	1	1	18	300	330
	2009	2	0	0	0	2	100	104
Rajasthan	2004	2	0	2	0	135	362	501
	2005	3	1	6	3	131	368	512
	2006	6	1	10	8	158	374	557
	2007	3	0	2	4	145	392	546
	2008	0	0	3	2	104	276	385
	2009	0	0	0	0	33	52	85
Tamil Nadu	2004	0	0	5	0	108	278	391
	2005	1	0	2	0	63	372	438
	2006	0	1	2	0	35	287	325
	2007	3	0	3	0	57	217	280
	2008	0	0	1	2	99	160	262
	2009	0	0	1	0	31	43	75
Uttrakhand	2004	2	0	2	0	12	31	47
	2005	1	0	1	0	15	11	28
	2006	1	0	0	1	20	11	33
	2007	0	0	1	1	8	7	17
	2008	1	0	0	0	6	25	32
	2009	0	0	0	1	2	3	6
Uttar Pradesh	2004	6	0	9	0	449	948	1412
	2005	9	2	2	5	217	846	1081

1	2	3	4	5	6	7	8	9
	2006	5	1	1	1	231	562	801
	2007	4	0	3	3	352	552	914
	2008	7	0	9	3	322	755	1096
	2009	1	0	2	1	43	184	231
West Bengal	2004	33	0	6	0	182	484	705
	2005	30	0	2	11	131	441	615
	2006	25	2	1	6	187	567	788
	2007	19	1	1	10	209	252	492
	2008	18	4	3	8	184	282	499
	2009	11	0	3	0	48	71	133
Others (Goa, J&K,HP &UT)	2004	2	0	0	0	2	54	58
	2005	0	0	0	1	11	32	44
	2006	0	0	0	0	0	19	19
	2007	6	0	1	7	36	50	100
	2008	0	0	0	0	10	13	23
	2009	0	0	0	0	1	2	3
Total	2004	220	25	183	0	4645	6918	11991
	2005	196	31	151	171	4743	5786	11078
	2006	200	38	152	114	4297	5558	10359
	2007	185	22	164	126	4760	5056	10313
	2008	187	21	134	142	5065	5031	10580
	2009	57	3	39	17	1208	1252	2576
	(Upto March)							